

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 202/2022

IN RE:

I.M GOSWAMI & ANR.

...APPLICANTS

VERSUS

GOVT. OF NCT OF DELHI & ORS.

...RESPONDENTS

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**FILED BY**



**KSM CHAMBERS**

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I-11, LGF Jangpura Extension  
Delhi - 110014  
+91 971713994  
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New Delhi  
Date: 15.09.2024

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 202/2022

IN RE:

I.M GOSWAMI & ANR.

...APPLICANTS

VERSUS

GOVT. OF NCT OF DELHI & ORS.

...RESPONDENTS

ADDITIONAL REPLY ON BEHALF OF RESPONDENT NO. 5 IN

TERMS OF ORDER DATED 02.09.2024

MOST RESPECTFULLY SHOWETH:

1. The instant complaint has been filed by the Applicant, complaining of air and noise pollution created by machinery/diesel generators sets operated by Respondent No. 5, Cloudnine Hospital. The present additional response is being filed on behalf of the Respondent No. 5 in terms of Order dated 02.09.2024.
2. For reference, it is reiterated that the Respondent No. 5 (hereinafter referred to as "HCF") is currently running a mother and child care hospital from 80/1, Northwest Avenue Road, near Pal Mohan apartments, next to Club Road Apts, Punjabi Bagh, New Delhi, Delhi 110026 and the said property was taken on lease from Nimitaya Promoters Private Limited vide lease dated 04.02.2021 (hereinafter referred to as "Lease") (**Annexure R-II of the Reply**). In terms of the Lease, specifically, in terms of Clause 7, the Lessor was responsible for providing a maximum power load of 450 KVA HT connection, however, the same was not done at the time of initiation of the operations by the operations and it was only in March 2022 that the

HCF took upgraded its sanctioned load to 350 KVA with an MDI of 138KVA.

3. Per the query raised by this Hon'ble Tribunal with regards to the consent to establish and operate for the DG sets, it is submitted that in terms of the extant guidelines as applicable in Delhi, the HCF herein obtained an approval from the electrical inspector vide certificate dated 08.07.2022. in terms of the approval certificate/NOC, the office of the electrical inspector directed as under;

*“... It is to inform you that, at the time of inspection the said installation has been found in accordance with the provisions of the Central Electricity Authority(Measures relating to safety and Electric Supply) Regulations,2010.*

*There is no objection so far as this office is concerned, if the said installation is brought into use. The said installation shall be due to periodical inspection under regulation 30 within interval not exceeding five years from the date of this inspection....”*

A copy of the Approval of Electricity Inspector dated 08.07.2022 is annexed herewith and marked hereunder as ANNEXURE R2-I.

4. In terms thereof, the HCF enquired from the Delhi Pollution Control Board i.e. DPCC, if they needed to procure the relevant CTE & CTO, and were told orally that as the HCF was a 49 bedded healthcare facility, they were not required to obtain the relevant CTE & CTO for their operations. As a matter of precaution, the HCF thereafter issued a formal communication to the DOCC vide its email dated 20.04.2023, with the following query;

*“Respected Sir/Maam*

*I am writing this mail on behalf of Kids Clinic India Ltd, which is a 49 bedded hospital.*

*We do not require CTE and CTO as it is less than 50 bedded.*

*Please give clarity on this as soon as possible.”*

5. In response to the email dated 20.04.2023, the DPCC vide its email of the same date clarified that vide office orders dated 12.04.2016 & 30.09.2016, only HCFs with bed capacity above 50, and HCFs with less than 51 beds that possess a laundry facility or are not connected with the sewerage network of the local body are required to seek consent from the DPCC. A copy of the email trail dated 20.04.2023 between the HCF & the DPCC is annexed herewith and marked hereunder as ANNEXURE R2-II.
6. In terms of the above, it is submitted that not only is the HCF less than 50 beds i.e. has a capacity of 49 beds, but is also not connected with the sewerage network of the local body or has laundry facility. Thus the HCF is not required to as per the extant rules and regulations to obtain a CTE & CTO.
7. It is submitted that in its continuous efforts to comply with the extant guidelines of the DPCC and in an effort to maintain appropriate environmental standards, the HCF as an annual measure engaged the services of Enviro-Tech Services to ascertain and assess the operations of the 2 DG sets plying at the Hospital. In terms thereof, 2 separate tests i.e. Stock Emission Monitoring & Analysis test & DG Set Noise Monitoring Test were conducted and vide its report dated 29.07.2024, Enviro-Tech Services found that both the DG sets were

operating within the prescribed limits and were operating properly. A copy of the test report dated 29.07.2024 issued by Enviro-Tech Services is annexed herewith and marked hereunder as ANNEXURE R2-III.

8. Furthermore, it is submitted that both the DG sets are operating property and are regularly checked by the HCF. Related documents qua both the DG sets is annexed herewith and marked hereunder as ANNEXURE R2-IV.

It is therefore most respectfully prayed that the present Original Application be dismissed for the reasons stated in the initial reply and the submissions made hereinabove, and this Hon'ble Tribunal may pass such further order(s) as this Hon'ble Tribunal deems fit in the interest of Justice and Equity.

**FILED BY:**



**KSM CHAMBERS**

Advocates for the Applicant  
I-11, LGF Jangpura Extension  
Delhi - 110014  
+91 971713994  
admin@ksmchambers.com

New Delhi  
Date: 15.09.2024

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

IN

OA NO. 202 OF 2022

IN THE MATTER OF:

I.M. GOSWAMI & ANR

... APPLICANTS

VERSUS

GOVT. OF NCT OF DELHI & ORS

...RESPONDENTS

**AFFIDAVIT**

I, Vipul Kathuria, aged about 44 years, S/o Ashok KATHURIA, presently working as Business Head, Cloudnine Hospital, Punjabi Bagh (M/s Kids Clinic India Ltd.) i.e. Respondent No. 5, at 80/1, Northwest Avenue Road, near Pal Mohan apartments, next to Club Road Apts, Punjabi Bagh, New Delhi, Delhi 110026, do hereby solemnly affirm and declare as follows:

1. That I am the Authorized Representative of the Respondent No. 5 in the captioned matter, as such I am well conversant with the facts and circumstances of the present case and am duly competent to swear the present Affidavit.
2. That the accompanying Additional Reply has been drafted by the panel counsel under my instructions the contents of which have been read over to me in vernacular language and the same have been understood by me. I state that the contents stated therein are true to my knowledge and belief based on records of the case.
3. All annexures appended herewith are true copies of the original

*Vipul*  
DEPONENT

VIPUL KATHURIA  
Business Head  
Cloudnine Hospital  
Punjabi Bagh, New Delhi

**VERIFICATION**

Verified at New Delhi on this \_\_ day of September, 2024 that the contents of the above Affidavit are true and correct to the best of my knowledge and belief based on records of the case and no part of it is false and nothing material has been concealed there from.



Signature Identified



**DEPONENT**

**VIPUL KATHURIA**  
**Business Head**  
**Cloudnine Hospital**  
**Punjabi Bagh, New Delhi**

## GOVERNMENT OF NCT OF DELHI

LABOUR DEPARTMENT  
OFFICE OF THE ELECTRICAL INSPECTOR  
5- SHAM NATH MARG DELHI-110054



Application No.: 5133000000445

Dated : 08/07/2022

APPROVAL OF ELECTRICAL INSPECTOR

To,

M/s. Kids Clinic India Pvt. Ltd., Plot No.1, North West Avenue, Club Road, Punjabi Bagh, New Delhi.,

Subject-Inspection of Electrical Installation of Inspection of 380 KVA D.G. Set

With reference to above mentioned application no 5133000000445 dated 27/06/2022 , the inspection of the electrical installation of Inspection of 380 KVA D.G. Set installed at Kids Clinic India Pvt. Ltd., Plot No.1, North West Avenue, Club Road, Punjabi Bagh, New Delhi-110003. was carried out by Jogender Singh Lather, Electrical Inspector on 07/07/2022. It is to inform you that, at the time of inspection the said installation has been found in accordance with the provisions of the Central Electricity Authority(Measures relating to safety and Electric Supply) Regulations,2010.

There is no objection so far as this office is concerned, if the said installation is brought into use. The said installation shall be due to periodical inspection under regulation 30 within interval not exceeding five years from the date of this inspection.

No change, addition ,alteration , replacement or shifting etc. in the said installation is permitted under the above regulations without prior permission of Electrical Inspector.In the event of any violation , this permission is deemed cancelled.

**DETAILS OF THE INSTALLATION:-**

Generator(s)							
Selected Option(s)	Capacity	Voltage	Current	Make	S No.	Specification	Technical Details
Generators	380	415	415	L E R O Y SOMER	LSC3S221H 31562	E N G I N M A K E KIRLOSKAR	SR. NO. 2120040

**Technical Details**

Inspection of Electrical Installation of One no. D.G Set 380 KVA installed in the premises of Kids Clinic India Pvt. Ltd., Plot No.1, North West Avenue, Club Road, Punjabi Bagh, New Delhi-110003.

1. This Certificate is valid as per Information Technology Act 2000 as amended from time to time.
2. The Authenticity of this document should be verified at <http://edistrict.delhigovt.nic.in>. Any discrepancy in the details on this document

**From:** Naveen Yadav naveend@cloudninecare.com

**Subject:** Fwd: Need clarity on CT and CTA

**Date:** 16 August 2024 at 12:29 PM

**To:** Pratham Kedia /CORP LGL prathamk@cloudninecare.com

**Cc:** Hanumantagouda Medur /CORP LGL hanumantagoudab@cloudninecare.com, Madhusudhan Papakannu /CORP LGL madhusudhanp@cloudninecare.com

Fyi

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---

**From:** WMC 1 <dpcc.wmc1@gmail.com>

**Sent:** Thursday, April 20, 2023 4:47:02 PM

**To:** Naveen Yadav <naveend@cloudninecare.com>

**Subject:** Re: Need clarity on CT and CTA

Sir/ Madam,

This is to let you know that according to the earlier policy, HCFs with a bed capacity of 10-49 were required to seek one-time Consent to Establish under Water and Air acts. However, now vide office orders dated 12.04.2016 & 30.09.2016, only the HCFs with bed capacity above 50 are required to seek consent apart from other HCFs with a capacity less than 51 if they possess a laundry facility or not connected with the sewerage network of the local body.

On Thu, 20 Apr 2023 at 16:33, Naveen Yadav <naveend@cloudninecare.com> wrote:

Dear Sir/Ma'am,

Please reply .

Regards

Naveen Yadav

---

**From:** Naveen Yadav

**Sent:** Thursday, April 20, 2023 10:42 AM

**To:** [dpcc.wmc1@gmail.com](mailto:dpcc.wmc1@gmail.com) <[dpcc.wmc1@gmail.com](mailto:dpcc.wmc1@gmail.com)>

**Subject:** Need clarity on CT and CTA

Respected Sir/Maam

I am writing this mail on behalf of Kids Clinic India Ltd, which is a 49 bedded hospital  
We do not require CTE and CTO as it is less than 50 bedded.

Please give clarity on this as soon as possible.

Regards

Naveen Yadav

--

Regards,  
WMC - I  
(Bio-Medical Waste Management Cell)  
Delhi Pollution Control Committee  
Delhi-110006

# 159 ENVIRO-TECH SERVICES

An Analytical Laboratory

(A GOVERNMENT APPROVED LAB)

Plot No. 1/32, S.S. of G.T. Road Industrial Area, Ghaziabad (U.P.) - 201001

email : etslab2012@gmail.com | Website : www.etslab.in | Ph.: 9911516076, 9811736063



TC-13009



## TEST REPORT

## ANNEXURE AR - III

TEST REPORT NO.: ETS/1402-1/07/2024

URL.NO.TC130092400014021F

DATE OF REPORT: 29.07.2024

### STACK EMISSION MONITORING AND ANALYSIS REPORT

Name And Address of Customer

M/s, KIDS CLINIC INDIA PVT. LTD. (PNB)  
CLOUDNINE HOSPITAL. PLOT NO-01, NORTH WEST AVENUE,  
CLUB ROAD, PUNJABI BAGH, NEW DELHI-110026.

Date Of Sampling

: 26.07.2024

Analysis Start Date

: 26.07.2024

Analysis End Date

: 29.07.2024

Duration Of Sampling

: 30.0 MIN

Sample ID No.

: 1402-1

Sampling Done By

: ETS STAFF

Sampling Method

: ETS/STP/STACK-01

Stack Attached To

: DG SET

Capacity Of Stack

: 180.0 KVA

Quantity Of Fuel Used

: 22.0 LPH

Type Of Fuel Used

: H.S.D

Stack Height Above Ground

: 19.0 MTR.

Stack Dia At The Top

: 150.0 MM

Material Of Construction

: M.S.

Attached APCS

: ACOUSTIC ENCLOSURE

D.G. Set Comm. Date

: AFTER 01/04/2014 (> 75 KW TO < 800 KW)

Normal Operating Schedule

: AS PER REQUIRMENTS

Ambient Temperature

: 36.0 °C

Flue Gas Temperature

: 110.0 °C

Velocity Of Flue Gases

: 14.3 MTR./SEC.

Quantity Of Emission Discharged

: 909.26 m<sup>3</sup>/hr

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	Particulate Matters, (PM)	g/kw-hr	0.10	0.2	IS-11255 (Part-1)
2	Carbon Monoxide, (CO)	g/kw-hr	0.32	3.5	IS: 13270
3	Sulphur Dioxide, (SO <sub>2</sub> )	mg/Nm <sup>3</sup>	29.5	Not Specified	IS-11255 (Part-2)



Formal No ETS/LAB/TR-05, Issue No. 05, Date 01.04.2019, Amd. No. 04 Date 01.04 2018

For ENVIRO-TECH SERVICES

AUTHORIZED SIGNATORY  
MD HUMRAJ  
Quality Manager

Note:-

1. Test reports without ETS LAB HOLOGRAM are not issued by our laboratory.
2. The results indicated only refer to the tested samples and listed applicable parameters.
3. No complaint will be entertained if received after 7 days of issue of test report.
4. Our liability is limited to invoice value only.
5. The sample shall be destroyed after 15 days & Biological/ Perishable sample shall be destroyed immediately after issue of test report.
6. This test report shall not be used in any advertising media or as evidence in the court of Law without prior written permission of the laboratory.





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email : etslab2012@gmail.com | Website : www.etslab.in | Ph.: 9911516076, 9811736063



## TEST REPORT

TEST REPORT NO.: ETS/1402-1/07/2024

DATE OF REPORT: 29.07.2024

### STACK EMISSION MONITORING AND ANALYSIS REPORT

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
4	Oxide of Nitrogen (NOx) + Hydro Carbon (HC)	g/kw-hr	1.37	4	IS-11255 (Part-7)

\*\*\*\*\*End of Test Report\*\*\*\*\*



For ENVIRO-TECH SERVICES

AUTHORIZED SIGNATORY  
W.D. TOMRAJ  
Quality Manager

Format No ETS/LAB/TR-05, Issue No. 05, Date 01.04.2019, Amd. No. 04 Date 01.04.2019

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email : etslab2012@gmail.com | Website : www.etslab.in | Ph.: 9911516076, 9811736063



TC-13009



## TEST REPORT

TEST REPORT NO.: ETS/1402-2/07/2024

URL NO.TC130092400014022F

DATE OF REPORT: 29.07.2024

## STACK EMISSION MONITORING AND ANALYSIS REPORT

**Name And Address of Customer** : M/s, KIDS CLINIC INDIA PVT. LTD. (PNB)  
CLOUDNINE HOSPITAL, PLOT NO-01, NORTH WEST AVENUE,  
CLUB ROAD, PUNJABI BAGH, NEW DELHI-110026.

**Date Of Sampling** : 26.07.2024

**Analysis Start Date** : 26.07.2024

**Analysis End Date** : 29.07.2024

**Duration Of Sampling** : 30.0 MIN

**Sample ID No.** : 1402-2

**Sampling Done By** : ETS STAFF

**Sampling Method** : ETS/STP/STACK-01

**Stack Attached To** : DG SET

**Capacity Of Stack** : 380.0 KVA

**Quantity Of Fuel Used** : 35.0 LPH

**Type Of Fuel Used** : H.S.D

**Stack Height Above Ground** : 18.0 MTR.

**Stack Dia At The Top** : 200.0 MM

**Material Of Construction** : M.S.

**Attached APCS** : ACOUSTIC ENCLOSURE

**D.G. Set Comm. Date** : AFTER 01/04/2014 ( > 75 KW TO < 800 KW )

**Normal Operating Schedule** : AS PER REQUIRMENTS

**Ambient Temperature** : 36.0 °C

**Flue Gas Temperature** : 180.0 °C

**Velocity Of Flue Gases** : 13.8 MTR./SEC.

**Quantity Of Emission Discharged** : 1559.95 m<sup>3</sup>/hr

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	Particulate Matters,(PM)	g/kw-hr	0.11	0.2	IS-11255 (Part-1)
2	Carbon Monoxide,(CO)	g/kw-hr	0.40	3.5	IS: 13270
3	Sulphur Dioxide,(SO <sub>2</sub> )	mg/Nm <sup>3</sup>	28.3	Not Specified	IS-11255 (Part-2)



For ENVIRO-TECH SERVICES

AUTHORIZED SIGNATORY  
MD HUMRAJ  
Quality Manager

Format No ETS/LAB/TR-05, Issue No. 05, Date 01.04.2019, Amd. No. 04 Date 01.04.2019

### Note:-

1. Test reports without ETS LAB HOLOGRAM are not issued by our laboratory.
2. The results indicated only refer to the tested samples and listed applicable parameters.
3. No complaint will be entertained if received after 7 days of issue of test report.
4. Our liability is limited to invoice value only.
5. The sample shall be destroyed after 15 days & Biological / Perishable sample shall be destroyed immediately after issue of test report.
6. This test report shall not be used in any advertising media or as evidence in the court of Law without prior written permission of the laboratory.





# 162 ENVIRO-TECH SERVICES

An Analytical Laboratory



ISO 45001

12

(A GOVERNMENT APPROVED LAB)

Plot No. 1/32, S.S. of G.T. Road Industrial Area, Ghaziabad (U.P.) - 201001

email : etslab2012@gmail.com | Website : www.etslab.in | Ph.: 9911516076, 9811736063



## TEST REPORT

TEST REPORT NO.: ETS/1402-2/07/2024

DATE OF REPORT: 29.07.2024

### STACK EMISSION MONITORING AND ANALYSIS REPORT

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
4	Oxide of Nitrogen (NOx) + Hydro Carbon (HC)	g/kw-hr	1.42	4	IS-11255 (Part-7)

\*\*\*\*\*End of Test Report\*\*\*\*\*



For ENVIRO-TECH SERVICES  
AUTHORIZED SIGNATORY  
MD HUMRAJ  
Quality Manager

Format No ETS/LAB/TR-05, Issue No. 05, Date 01.04.2019, Amd. No. 04 Date 01.04.2019

Note:-

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## TEST REPORT

TEST REPORT NO.: ETS/1402-3/07/2024 URL.NO.TC130092400014023F DATE OF REPORT: 29.07.2024

13

### DG.SET NOISE MONITORING REPORT

Name And Address of Customer : M/s, KIDS CLINIC INDIA PVT. LTD. (PNB)  
CLOUDNINE HOSPITAL, PLOT NO-01, NORTH WEST  
AVENUE, CLUB ROAD, PUNJABI BAGH, NEW DELHI-110026.

Date of Monitoring : 26.07.2024

Monitoring Start Date : 26.07.2024

Monitoring End Date : 26.07.2024

Duration Of Monitoring : 16 MINUTES (AT 1 MINUTES INTERVAL EACH POINT)

Sample ID No : 1402-3

Monitoring Done By : ETS STAFF

Sampling Location : 1.0 METER AWAY FROM ACOUSTIC ENCLOSURE- DG.SET-380 KVA

Sampling Method : ETS/STP/NOISE-01

Category Of Area : INDUSTRIAL AREA

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	DG Noise Level- Closed Acoustic Enclosure	dB (A)	71.7	75	IS: 4758
2	DG Noise Level- Open Acoustic Enclosure	dB (A)	98.2	...	IS: 4758
3	Insertion Loss	dB (A)	26.5	25 Minimum	IS: 4758

\*\*\*\*\*End of Test Report\*\*\*\*\*

CHECKED BY  
SHRADDHA GUPTA

For ENVIRO-TECH SERVICES

AUTHORIZED SIGNATORY  
RAJ  
Quality Manager

Format No ETS/LAB/TR-02, Issue No. 05, Date 01.04.2019, Amd. No. 04 Date 01.04.2019

**Note:-**

1. Test reports without ETS LAB HOLOGRAM are not issued by our laboratory.
2. The results indicated only refer to the tested samples and listed applicable parameters.
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5. The sample shall be destroyed after 15 days & Biological / Perishable sample shall be destroyed immediately after issue of test report.
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## TEST REPORT

TEST REPORT NO.: ETS/1402-4/07/2024 URL NO.TC130092400014024F DATE OF REPORT: 29.07.2024

14

### DG.SET NOISE MONITORING REPORT

**Name And Address of Customer** : M/s, KIDS CLINIC INDIA PVT. LTD. (PNB)  
CLOUDNINE HOSPITAL, PLOT NO-01, NORTH WEST  
AVENUE, CLUB ROAD, PUNJABI BAGH, NEW DELHI-110026.

**Date of Monitoring** : 26.07.2024

**Monitoring Start Date** : 26.07.2024

**Monitoring End Date** : 26.07.2024

**Duration Of Monitoring** : 16 MINUTES (AT 1 MINUTES INTERVAL EACH POINT)

**Sample ID No** : 1402-4

**Monitoring Done By** : ETS STAFF

**Sampling Location** : 1.0 METER AWAY FROM ACOUSTIC ENCLOSURE- DG.SET-180 KVA

**Sampling Method** : ETS/STP/NOISE-01

**Category Of Area** : INDUSTRIAL AREA

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	DG Noise Level- Closed Acoustic Enclosure	dB (A)	65.7	75	IS: 4758
2	DG Noise Level- Open Acoustic Enclosure	dB (A)	91.8	...	IS: 4758
3	Insertion Loss	dB (A)	26.1	25 Minimum	IS: 4758

\*\*\*\*\*End of Test Report\*\*\*\*\*



Format No ETS/LAB/TR-02, Issue No. 05, Date 01.04.2019, Amd. No. 04 Date 01.04.2019

For ENVIRO-TECH SERVICES  
AUTHORIZED SIGNATORY  
MD HUMRAJ  
Quality Manager

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2. The results indicated only refer to the tested samples and listed applicable parameters.
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4. Our liability is limited to invoice value only.
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6. This test report shall not be used in any advertising media or as evidence in the court of Law without prior written permission of the laboratory.





**DELHI POLLUTION CONTROL COMMITTEE**  
**DEPARTMENT OF ENVIRONMENT (GOVT. OF NCT OF DELHI)**  
**4TH & 5TH FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-6**  
 visit us at <http://dpccomms.nic.in>

**Noise Monitoring Report**

Result No- DPCC/Comm/N/7057/476

27/09/2021 Date:27/09/2021

1. Name & Address of Ind/Unit : M/s.KIDS CLINIC INDIA PRIVATE LIMITED  
PLOT NO 1 NW AVENUE CLUB ROAD PUNJABI BAGH  
WEST DELHI  
Delhi--110026
2. Date of Monitoring : 22/09/2021
3. Year of Manufacture : After Jan 2005 but upto 1000KVA
4. Time of Monitoring : 16 : 25

**Results :**

S. No.	Location	Noise Level	Remarks	Standard
1.	Ambient Noise Level in dB(A)	59.2	D.G. Set(s) Non-Operational	
2.	Ambient Noise Level in dB(A)	64.1	D.G. Set(s) Operational	
3.	Noise Level at 1.0 m away from the enclosure surface in dB(A)	74.3	D.G. Set(s) Operational	≤75

**Note**

- => The premises is used as Kids Hospital.
- => The unit has 2 D.G.Set(s) of 180 KVA and 380 KVA bearing engine no. 25270383 and DV8.8206/2120040 with stack height 5.0 m each above from building height .
- > D.G.Set of the unit is installed in individuals acoustic enclosure at rear side in the premises. During monitoring one D.G.Set of 380 KVA bearing engine no. DV8.8206/2120040 was operational.
- => D.G.Set monitored is meeting the permissible limit as per the G.S.R.371(E) dated 17/05/2002 and amended till date. However Ambient Air Quality Standards in Respect of Noise as mentioned in Schedule III of the Environment(protection) Rules,1986 is meeting .

SCIENTIST (D)

ENV.ENGINEER  
 TRILOK CHAND  
 AEE



## Billing Address:

Kids Clinic India Ltd.,  
Cloudnine Hospital,  
Plot No. 1, North West Avenue Club Road, Punjabi  
Bagh, New Delhi - 110026  
IND

## WORK ORDER

## OVN INDUSTRIES PRIVATE LIMITED

BT-1/90, MANGOLPURI, INDUSTRIAL AREA, PH-1, North  
West Delhi, Delhi, 110083  
ND  
IND

PO.NO : KCI-006397-1

PO Date : 08-02-2023

Cloud nine GST No: 07AACCK7678R1ZJ

Name: OPEXS

Site: PNB

Vendor Ref No : V08392

PAN : AAAC06719R

Ph. 9891411458

Vendor GST No : 07AAAC06719R2ZS

Email ID:

Item Code	Item Name	Site Id	Description	HSN/SAC Code	UOM	Qty	Rate	Disc Amount	Tax Rate	Total in INR
KCI-003309	SERVICE - MAINTENANCE	PNB	DG SET B CHECK 380 KVA		Nos	1.00	24,234.30	0.00	9.00	24,234.30
KCI-003309	SERVICE - MAINTENANCE	PNB	DG SET B CHECK 180 KVA		Nos	1.00	16,287.30	0.00	9.00	16,287.30
KCI-003309	SERVICE - MAINTENANCE	PNB	Fire DG Set B Check and Self Starter		Nos	1.00	9,647.10	0.00	9.00	9,647.10
KCI-003309	SERVICE - MAINTENANCE	PNB	DG set 180 MCCB Panel Installation		Nos	1.00	4,460.40	0.00	9.00	4,460.40
<b>SubTotal :</b>										<b>54,629.10</b>
<b>CGST :</b>										<b>4,916.63</b>
<b>SGST :</b>										<b>4,916.63</b>
<b>Total Amount :</b>										<b>64,462.36</b>

Amount in words : Rupees Sixty Four Thousand Four Hundred Sixty Two &amp; Thirty Six Paise Only

**Terms and Conditions :**

- 1.Payment Terms 100% with in 30 days after invoice submission
- 2.Delivery Immediate

**Delivery Address:**

Kids Clinic India Limited  
Kids Clinic India Ltd.,  
Cloudnine Hospital,  
Plot No. 1, North West Avenue Club Road, Punjabi Bagh,  
New Delhi - 110026  
IND

Contact Person :

Contact Number :

Kindly acknowledge the receipt of order.

For Kids Clinic India Ltd



## WORK ORDER

### TERMS AND CONDITIONS OF WO - SERVICES

1. **DELIVERY OF SERVICES:** The services and other specifications and the timelines for their delivery is detailed under this WO. The Service provider shall also strictly follow the agreed terms to deliver and complete the delivery of Services. The services shall meet all the specifications listed out by Cloudnine in the WO. The Services shall be to the absolute and subjective satisfaction of Cloudnine. The services delivered by the Service provider shall meet all the industry standards. The timelines stipulated for delivery is the essence of this WO. Service provider must notify Cloudnine in advance and within reasonable time about any such delays or non-performance. Failure to comply/deliver within the time lines specified shall, at the option of Cloudnine, relieve Cloudnine of any obligation to accept or pay for the services. Cloudnine may decide to avail such services elsewhere and such charges shall be borne by the Service Provider.
2. **SPECIFIC INSTRUCTIONS:** -The Service provider shall follow any specific instructions with respect to the services delivered. The said instructions are detailed in the WO under the head of "Special Instructions".
3. **REJECTION OF SERVICES:** Cloudnine shall have the right to reject services that do not meet the specifications of Cloudnine or if the services are not to the satisfaction of cloudnine or if does not meet the industry standards without any liability on them.
4. **TAXES:** - Goods and Service Tax (GST) and any other applicable taxes (Local tax and any other charges levied by the Local Authority) shall be paid by the Service provider and it should be registered under the Goods and Service Tax Act, 2017. The Service Provider shall indemnify Cloudnine against all claims, proceedings, demands, actions, suits or cause of actions arising from non-payment of Goods and Service Tax and any other applicable taxes (Local tax and any other charges levied by the Local Authority).
5. **TERMS OF PAYMENT:** Payment shall be made by Cloudnine to the Service provider subject to the Service provider fulfilling the following conditions:
  - i. Strict adherence to all the terms of this WO and the details as mentioned under all Annexures.
  - ii. Services delivered should be to the absolute and subjective satisfaction of Cloudnine
  - iii. Strict adherence to timelines provided in the WO. The Service provider shall raise an invoice against Cloudnine. Every invoice shall be submitted after the delivery of services as per the requirement and satisfaction of Cloudnine. The parties agree that all payments shall be made in favour of "Service Provider" by an account payee cheque or pay slip or banker's cheque or demand draft or by electronic transfer. Cloudnine is entitled to raise dispute with respect to the invoices raised by the Service provider. In such an event, Cloudnine will not be liable to pay anything to the Service provider until and unless the dispute is resolved to the satisfaction of Cloudnine.
6. **RETENTION AMOUNT:** - Cloudnine reserves the right to retain the full or partial payments if the services are not to the expectations or standards of Cloudnine or industry standards.
7. **LATE DELIVERY AND PENALTY:** - In case of delay in delivery of Services, and if Cloudnine agrees to avail such services then Cloudnine shall levy penalty on the Service Provider for delay in delivering the services. Such penalty shall amount to 5% of the total value of the Services.
8. **CONFIDENTIALITY:** Any and all the data, information provided in any form by Cloudnine shall be considered as Confidential information and the Service provider shall not divulge/disclose the same to any third party without the prior written consent of Cloudnine.
9. **REMEDIES IN CASE OF BREACH:** If the Service provider violates any of the conditions mentioned in the WO, then in such an event the Service provider will be liable to pay damages to Cloudnine. The quantum of damages shall be determined by Cloudnine. In addition to the above, Cloudnine shall also have the right to seek other remedies available under law.
10. **INDEMNITY** The Service provider agrees to indemnify and keep indemnified and hold harmless Cloudnine, its directors, members, officers, agents and employees from any and all liabilities, losses, claims, damages, actions, proceedings, judgments, settlements, expenses or the like, arising out of;
  - i. Any breach of the terms and conditions of this WO and
  - ii. Non-compliance of any statutory provisions or any applicable laws. In addition to the above Service provider agrees to fully indemnify, defend and hold Cloudnine its officers, directors, agents, employees and other related parties harmless from and against any and all liabilities, damages, losses, expenses, claims, demands, suits, fines or judgments that include reasonable attorney fees, costs and expenses, incidental thereto, which may be suffered by, accrued against, charges to by reason of any claim arising out of any actions, inactions or faults of the Service provider or relating to any act or error or omission, negligence or misconduct of the Service provider or its officers, directors, agents, employees or while performing its services under this WO. In case of any untoward incident happens at the time of rendering their Services by the Service Provider, or if any claim arises then the Service provider shall indemnify Cloudnine and its personnel from all losses, damages or third-party claims. Service Provider hereby indemnifies and shall keep Cloudnine indemnified against any loss, damage, litigations, penalty, action and compensation etc. that may be initiated due to non-compliance of the statutory provisions like Labour Laws, EPF/ESI Act, and any other statute which is required to be complied with.
11. **LABOUR RELATED ISSUES:** If any Labour related issues occur during the delivery of services by the service provider, then the Service provider shall be fully responsible for the same and will fully indemnify Cloudnine in this regard. The persons deployed by the service provider to render the services under this WO shall be the employees of the Service provider and not that of Cloudnine.
12. **TERMINATION OF WO:** The Cloudnine reserves the right to cancel the WO or amend the quantities indicated in the WO arising out of any change in operational requirements at any time. Cloudnine shall have the sole discretion to renew the WO after the expiry of the WO and may choose to terminate this WO immediately at any time. This WO shall also be terminated with immediate effect by Cloudnine if the services are not supplied by the Service provider as per the specifications listed out in the WO or if the Service provider breaches any terms of the WO and if any advance is paid by Cloudnine then the Service provider shall return the same along with interest at 18 % p.a.
13. **STATUTORY COMPLIANCE:** - The Service provider shall comply with all the applicable statutory laws and local laws with respect to rendering

their Services here under.

14. **INSURANCE:** -Service provider agrees that during the term of its performance here under, it shall, at its own cost insure all the equipment maintain worker's compensation insurance, and other legally required insurance in accordance with and meeting requirements of applicable law.
15. **SUB-CONTRACT:** - Service provider shall not assign or sub-contract any Services or any portion thereof without the prior written consent of Cloudnine.
16. **GOVERNING LAW AND DISPUTE RESOLUTION:** This WO shall be governed and construed in accordance with the laws of India. In the event of any dispute arising between the parties with respect to this WO, the same shall be referred to the Sole Arbitrator and the arbitration shall be in accordance with Arbitration and Conciliation Act of 1996. The language of arbitration proceeding shall be in English. The seat and place of arbitration shall be at Bangalore and the decision of the Arbitrator shall be final and binding on both parties herein.
17. You shall accept the above terms and conditions immediately and return a copy for our record and this WO along with its Annexures if any, shall be a binding contract.

Checked By :



Authorized Signatory

Regd. Off- #1533, 9TH MAIN, 3RD BLOCK, JAYANAGAR, BENGALURU - 560011, Ph : 080 9972899728 Fax : 080 40202233 BENGALURU - 560011 KA IND.



24 X 7 KOEL CARE Helpdesk : 8806334433/18002333344

TAX INVOICE		
PARTS TAX INVOICE DETAILS		
Service Dealer Name Address Contact Number	OVN Industries Private Limited BT-1/90 Mangolpuri Industrial Area, Phase-1, New Delhi , DELHI ,110083 7722070775	TAX INVOICE (Under Rule 46)
COMMISSIONERATE		ORIGINAL FOR RECIPIENT
GSTN CIN	07AAACO6719R2ZS	Invoice No: S420385012301663 Invoice Date: 21-02-2023
		Customer PO : QTN APPROVED BY MAIL- MR No & Date : RAJEEV JI Payment Terms : Transaction : B2B Type :

CUSTOMER INFO			
Bill to Customer		Ship to Customer	
Name	Kids Clinic India Pvt Ltd	Name	Kids Clinic India Pvt Ltd
Address	Kids Clinic India Ltd., Cloudnine Hospitals, Rachana Tower., Plot No. 1B-213/214, N.H-1, NIT, Faridabad, HARYANA, 121001	Address	CLOUDNINE HOSPITAL,, DELHI PUNJABI BAGH CLUB ROAD PLOT NO 1,, New Delhi, DELHI, 110026
State	HARYANA	Customer Id	400732269 Phone Number-8437888004
State Code	06	Email Id	yogarajmd@cloudninecare.com
GSTIN	06AACCK7678R1ZL	State	DELHI State Code: 06 GSTIN: 06AACCK7678R1ZL

KOEL Asset & Service Information : Instance ID-100534185 App Code-DV8.8206... Serial No-2120040 SR Type-CSP SR Sub Type-K5 SR Number-207561495 SR Date-08-01-2023

Sr. No.	Part No.	Description of Goods/Service	HSN/ SAC	Qty	Unit	Rate(Per Item)	Total	Taxable Value	CGST		SGST		IGST		UTGST/KFC	
									Rate (%)	Amt (INR)	Rate (%)	Amt (INR)	Rate (%)	Amt (INR)	Rate (%)	Amt (INR)
1	DV0.020.03.0.00	FUEL FILTER CARTRIDGE	84212300	2	No.	2990.68	5981.36	5981.36					18	1076.64		
2	DV0.014.11.0.00	LUBE OIL FILTER	84212300	1	No.	1439.83	1439.83	1439.83					18	259.17		
3	DV0.014.27.0.00	LUBE OIL FILTER	84212300	1	No.	1439.83	1439.83	1439.83					18	259.17		
4	82.020.35.1.05	Kirloskar Care Genuine Coolant Premix 5 Liter Can	38200000	1	No.	738.14	738.14	738.14					18	132.87		
	82.060.10.0.50	Kirloskar Care Premium Genuine Oil 50 Liters Can	27101980	1	No.	13220.34	13220.34	13220.34					18	2379.66		
Total:							22819.50	22819.50		0.00		0.00		4107.51		0.00

Total Invoice Value 26927.01  
Round Off 0.01  
Total Invoice Value (Payable) 26927.00  
Total Invoice Value (In Words) Rupees Twenty Six Thousand Nine Hundred Twenty Seven Only.

Amount To be Paid Subject to Reverse Charge  No

Declaration:  
Comments:

Terms & Conditions :  
 (1) Price - As per Prevailing Price List of KOEL.  
 (2) Availability :Normally Ex Stock  
 (3) Validity :Our Offer is Valid for 15 Days  
 (4) Payment Terms 100% Advance by NEFT /RTGS /CASH or CHEQUE  
 (5) Bank Details for NEFT/RTGS : A/c Name OVN INDUSTRIES PVT LTD.  
 Bank Name : kotak Mahindra Bank Account No. 2513090479 IFSC CODE . KKBK0000174

INWARD NO. 565  
Date: 22/02/23  
Signature: [Handwritten Signature]

Authorized KOEL CARE Dealer  
(Authorized Representative)  
OVN Industries Private Limited  
(Customer Signature)

## Electronic Field Service Report (eFSR)

Customer Name :	Kids Clinic India Pvt Ltd		
S. R. Number:	207561495	Genset Serial Number:	E121019087
Task Start Date:	25 Feb 2023 03:24:14 PM	Engine Application Code:	DV8.8206...
Task End Date:	25 Feb 2023 04:08:07 PM	Engine Serial Number:	2120040
Total Running Hours:	1406	Product Segment:	HKVA
SR Type:	CSP	Engine Model:	DV8TA G2
SR Sub Type:	K5	Dealer Name:	420385_1   OVN Industries Private Limited - New Delhi
KVA:	380	State:	DELHI
Instance ID:	100534185	Commissioning Date:	15 Oct 2021
Customer Site ID / SAP ID			
Site Address:	CLOUDNINE HOSPITAL,,DELHI PUNJABI BAGH CLUB ROAD PLOT NO 1,New Delhi,West Delhi,DELHI,India,110026		

## D/G Set Parameters

Load_R : Amp	Load_Y : Amp	Load_B : Amp
Lube Oil Pressure: 6	Lube Oil Temp: °C	Coolant Temp : 70 °C
Voltage: 415	Frequency:	Ambient temp. (Air temp. near Air Cleaner Element):

## Safeties

Low Lube Oil Pressure:	WORKING	V Belt Failure (Air cooled):	WORKING
High Lube Oil Temp:	WORKING	Coolant Level(Liquid Cooled):	WORKING
Coolant Temp(Liquid Cooled):	WORKING	Over Speed:	WORKING

## DG Check Sheet

Sr. No.	Check Points	Action Taken
1	Radiator fan alignment w.r.t.shroud:	OK
2	Fan drive bracket bolt tightness:	OK
3	Fan Belt Tension:	OK
4	Fan Belt Condition:	OK
5	Water Pump Belt Condition:	OK
6	Water Pump Belt Tension:	OK
7	Oil leakage from front oil seal:	OK
8	Oil, Coolant leakage from header assembly:	OK
9	Fan clutch resistance Or operation:	OK
10	Fuel Leakage:	OK
11	Condition of Fuel Hoses:	OK
12	Supporting of fuel hoses, check for fouling, condition of bradding:	OK
13	Oil leakage at Actuator:	OK
14	Oil leakage from rocker cover Or cylinder head:	OK
15	Engine mount bolt tightness:	OK
16	Alternator bolt tightness:	OK

**Repowering**  
New life for your equipment

**KOEL EXTENDED CARE WARRANTY**  
Extended peace of mind  
For Earthmoving Equipment Engines Only

**BA DHAN**  
Unique Service Package

**KOEL CARE Genuine Oils and Coolant**

**Auto Mains Failure Panel**  
for Koel Green Gensets



**Electronic Field Service Report (eFSR)**

17	Coolant Hose and Clamp condition and tightness:	OK
18	Electrical connection check tightness if required at panel and end terminal:	OK
19	Coolant level inside reservoir tank:	OK
20	Oil level in Engine sump:	OK
21	Static battery charger connection and operation:	OK
22	Check battery electrolyte level and terminal condition:	OK
23	Check connectors of sensors and actuator:	OK
24	Condition of centrifuge filter and clean it if required:	OK
25	Inspection of Power cables, termination, condition of lugs inside Alternator extension box:	OK
26	Check AVR connection:	OK
27	Air filter element condition outer element clean if required:	OK
28	CAC hose connection , condition of hose and clamps:	OK
29	Check Breather hose, clamp, air filter bracket bolt tightness:	OK
30	Check Exhaust gas leakage:	OK
31	Check for exhaust manifold and diffuser and shield nuts ,if loose tighten:	OK
32	Walk around and inspection for coolant and oil leakage during test run:	OK
33	Check hot air circulation from fan shroud area:	OK
34	Coolant Pump belt condition:	OK
35	Coolant pump belt tension:	OK
36	Battery Charger Available	
37	For Costal area -space heater used	YES
38	For High Moisture area -space heater used	YES

**Load trial Details:**

Lube Oil Pressure	Lube Oil Temp	Coolant Temp	Power(kW):	Voltage(V):	Frequency(Hz):	Current (Amps)			Power Factor:	Battery Voltage
						R:	Y:	B:		
6.2		70		415	50	239	240	240		26

**Our Products and Services**

**KOEL CARE**  
Repowering  
New lease of life for your equipment

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**BA DHAN**  
Unique Service Package

**KOEL CARE Genuine Oils and Coolant**

**Auto Mains Failure Panel for Koel Green Gensets**



**Electronic Field Service Report (eFSR)**

AMF Panel	KRM

Part Line items				
Sr. No.	Part Number	Part Description	Shipped Quantity	Used Quantity
1	DV0.020.03.0.00	FUEL FILTER CARTRIDGE	2.00	0.00
2	DV0.014.11.0.00	LUBE OIL FILTER	1.00	0.00
3	DV0.014.27.0.00	LUBE OIL FILTER	1.00	0.00
4	82.020.35.1.05	Kirloskar Care Genuine Coolant Premix 5 Liter Can	1.00	0.00
5	82.060.10.0.50	Kirloskar Care Premium Genuine Oil 50 Liters Can	1.00	0.00

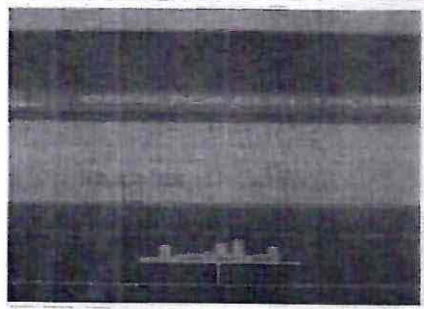
**Our Products and Services**

 <p><b>KOEL CARE</b> Repowering Best service for your equipment</p>	 <p><b>KOEL EXTENDED CARE WARRANTY</b> Extended peace of mind For Earthmoving Equipment Engines Only</p>	 <p><b>BA DHAN</b> Unique Service Package</p>	 <p><b>KOEL CARE Genuine Oils and Coolant</b></p>	 <p><b>Auto Mains Failure Panel for Koel Green Gensets</b></p>
--	---	--	--	---

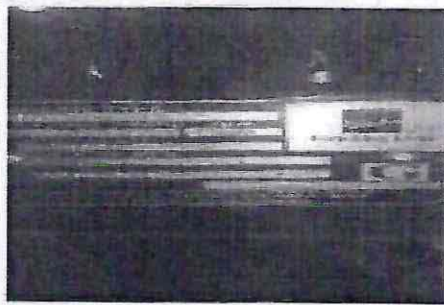


**Electronic Field Service Report (eFSR)**

Hour Meter Reading Photo:



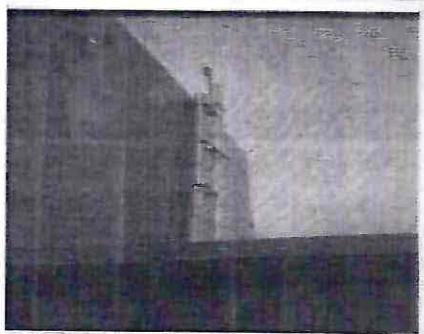
Engine Name Plate Photo:



Key Component Photo:



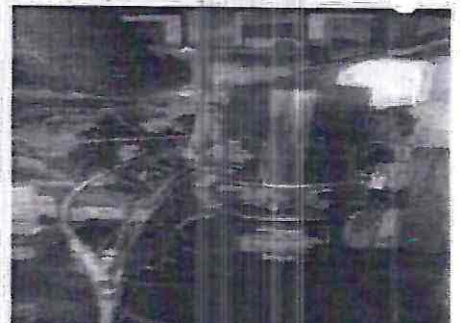
Engine smoke photo on full load photo.



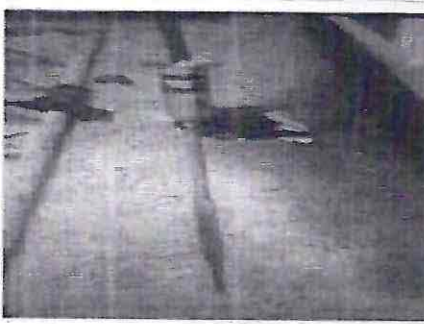
Genset Installation Site Photo:



Action Taken photo:



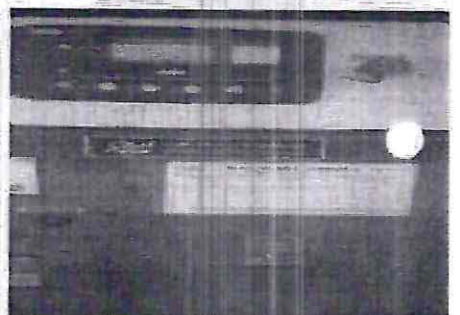
Oil Level On Dipstick Photo:



Coolant Level On Radiator Recovery Bottle Photo:






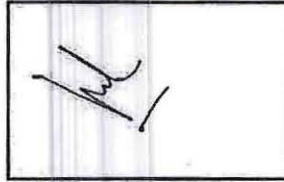
Control Panel Internal Photo:



**Our Products and Services**

<p><b>Repowering</b> New lease of life for your equipment</p>	<p><b>KOEL EXTENDED CARE WARRANTY</b> Extended peace of mind For Earthmoving Equipment Engines Only</p>	<p><b>BA DHAN</b> Unique Service Package</p>	<p><b>KOEL CARE Genuine Oils and Coolant</b></p>	<p><b>Auto Mains Failure Panel for Koel Green Gensets</b></p>
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## Electronic Field Service Report (eFSR)

Account Details			
Account No.	400732269	Account Name	Kids Clinic India Pvt Ltd
Type	Individual Customer	Email	yogarajmd@cloudnincare.com
Contact No.	8437888004	City	Faridabad
Pin Code	121001	District	Faridabad
Asset Parameters			
Nature Of Failure	wet service		
Problem Summary	Attended the DG set for wet service.		
Action Taken	Carried out the DG set wet service done. Replaced the fuel filters oil filters engine oil and top-up the coolant. Then checked air cleaner fan belt battery water and all connections ok. Started the DG set manual mode working ok.		
Engineer Remark	Checked and found all connections and parameters ok.		
VOC			
Customer Name	Mr Abhishek		
Contact No.	7011473299		
Customer Remark	Good		
Exception Remark			
Customer Photo & signature		Service Engineer Photo & signature	
			
Helped the customer to Register on KOEL CONNECT Application		NO	
Customer Name :	Mr Abhishek	Engineer Name :	UMESH KUMAR
Contact No. :	7011473299	Pulse Id :	4203850006

Our Products and Services			
 <p><b>KOEL CARE</b> Repowering New lease of life for your equipment</p>	 <p><b>KOEL EXTENDED CARE WARRANTY</b> Extended peace of mind For Earthmoving Equipment Engines Only</p>	 <p><b>BA DHAN</b> Unique Service Package</p>	 <p><b>KOEL CARE Genuine Oils and Coolant</b></p>
			 <p><b>Auto Mains Failure Panel for Koel Green Gensets</b></p>

## Electronic Field Service Report (eFSR)

Educated Customer on routine maintenance to be carried out.

Cleaning of Air Cleaner (Dry Or Oil Bath); Restriction Indicator operation:	YES
Lube Oil and Oil Filter Change:	YES
Fuel Or Filter Element Change:	YES
Cleaning of Radiator Cooling fins:	YES
Cleaning of Liner and Cylinder Head Fins in case of Air Cooled Engine:	NO
Belt Tension Check:	YES
Hose Conditions:	YES
Genset Starting, Stopping, Emergency Stop:	YES

## Asset Details

Battery No.	13324G10002/11326G10122	Alternator No.	LCS3S221H31562
AMF Panel	NO	KRM	NO
Scope		KRM Number	
Type		Manufacture By	
SR No. AMF Panel		Installed by	
Model Name			
KVA Rating AMF Panel			



## Contact Details

Contact Person	Mr.. w @	Email	cc@ovn.in
Contact No.	9664103320		

## AMC &amp; Warranty Details

AMC Contract No.		AMC End Date	
AMC Start Date		Warranty End Date	15 Oct 2023
Warranty Start Date	15 Oct 2021	Manufacturer Year	08 Sep 2021
Customer Site ID / SAP ID			

## Task Details

Task	Resolution	Start Date	End Date	Before	After
Visit	wet service done	25 Feb 2023 03:24:14 PM	25 Feb 2023 04:08:07 PM		

## Our Products and Services

 <p><b>Repowering</b> New life of life for your equipment</p>	 <p><b>KOEL EXTENDED CARE WARRANTY</b> Extended peace of mind For Earthmoving Equipment Engines Only</p>	 <p><b>BA DHAN</b> Unique Service Package</p>	 <p><b>KOEL CARE Genuine Oils and Coolant</b></p>	 <p><b>Auto Mains Failure Panel</b> for Koel Green Gensets</p>
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IRN : 54f75ad899e9e2e72ac1971b11b627fc1c018b8c-  
dd375f73a5ac60dd45a8b197  
Ack No. : 162110982080644  
Ack Date : 13-Sep-21



26

<b>GOEL POWER ENGINEERS</b> SURVEY NO-266/2, SURANGI-TALSARI RD VILLAGE VELUGAM SILVASSA-396 230	<b>GSTIN</b>	<b>26AAHFG0858R1ZS</b>
	<b>PAN No.</b>	<b>AAHFG0858R</b>
<b>Buyer (Bill to)</b> <b>Kids Clinic India Pvt Ltd. (DL)</b> Cloudnine Hospital, DELHI-PUNJABI BAGH CLUB ROAD,, Plot No. 1, North West Avenue Club Road,, Punjabi Bagh, New Delhi - 110026 GSTIN/UIN : 07AACCK7678R1ZJ PAN/IT No : AACCK7678R State Name : Delhi, Code : 07 Place of Supply : Delhi	Invoice No. e-Way Bill No.	Dated
	GPE/165521-22	<b>9-Sep-21</b>
	Delivery Note No.	Date
	<b>1461/21-22</b>	<b>8-Sep-21</b>
<b>Consignee (Ship to)</b> <b>Kids Clinic India Pvt Ltd. (DL)</b> Cloudnine Hospital, DELHI -PUNJABI BAGH CLUB ROAD,, Plot No. 1, North West Avenue Club Road,, Punjabi Bagh, New Delhi - 110026 PAN/IT No : AACCK7678R State Name : Delhi, Code : 07	Purchase Order No.	Dated
	<b>DEL-PNB-PO-2122-0001-1</b>	<b>8-Sep-21</b>
	Freight	Transporter Name
	<b>BY GOEL</b>	
	Driver Name	Driver Mobile
	Vehicle No.	L.R. No.
	Remarks	

SI No.	Description of Goods and Services	HSN/SAC	Quantity	Rate	per	Disc. %	Amount
1	<b>380KVA ELEC GEN SET</b> Batch : DV8TA G2 DV8.8206/2120040 LCS3S221H31562 KRM-62004439	85021310	1 set 1 set	19,00,000.00	set		19,00,000.00
	<b>FREIGHT CHARGES1</b>	998732					80,000.00
	<b>IGST @18%</b>			18 %			3,56,400.00
<b>Total</b>							<b>Rs 23,36,400.00</b>

Amount Chargeable (in words)

**Rupees Twenty Three Lakh Thirty Six Thousand Four Hundred Only**

E. &amp; O.E

HSN/SAC	Taxable Value	IGST		Total Tax Amount
		Rate	Amount	
85021310	19,00,000.00	18%	3,42,000.00	3,42,000.00
998732	80,000.00	18%	14,400.00	14,400.00
<b>Total</b>	<b>19,80,000.00</b>		<b>3,56,400.00</b>	<b>3,56,400.00</b>

Tax Amount (in words) : **Rupees Three Lakh Fifty Six Thousand Four Hundred Only**Company's PAN : **AAHFG0858R****Terms & Conditions :**

. Interest will be recovered @24%p.a. on overdue unpaid bills

. Goods once sold cannot be returned and /or exchanged.

. We reserve to ourselves the right to demand and payment of this bill at any time before due date

. Payment are to be made at our office by a/c.

Payee's Cheque payable at Mumbai

**Declaration**

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

**Company's Bank Details**Bank Name : **HDFC BANK LTD-00862320003906**A/c No. : **00862320003906**Branch & IFS Code : **VISHAL HALL,ANDHERI (E) & HDFC0000086**for **GOEL POWER ENGINEERS**

Authorised Signatory

SUBJECT TO UT OF D&amp;NH JURISDICTION

This is a Computer Generated Invoice

### WORK COMPLETION CERTIFICATE

This is to certify that the Following Apparatus or Electric supply lines are placed in position, properly joined, duly completed and tested and ready for inspection/energisation:

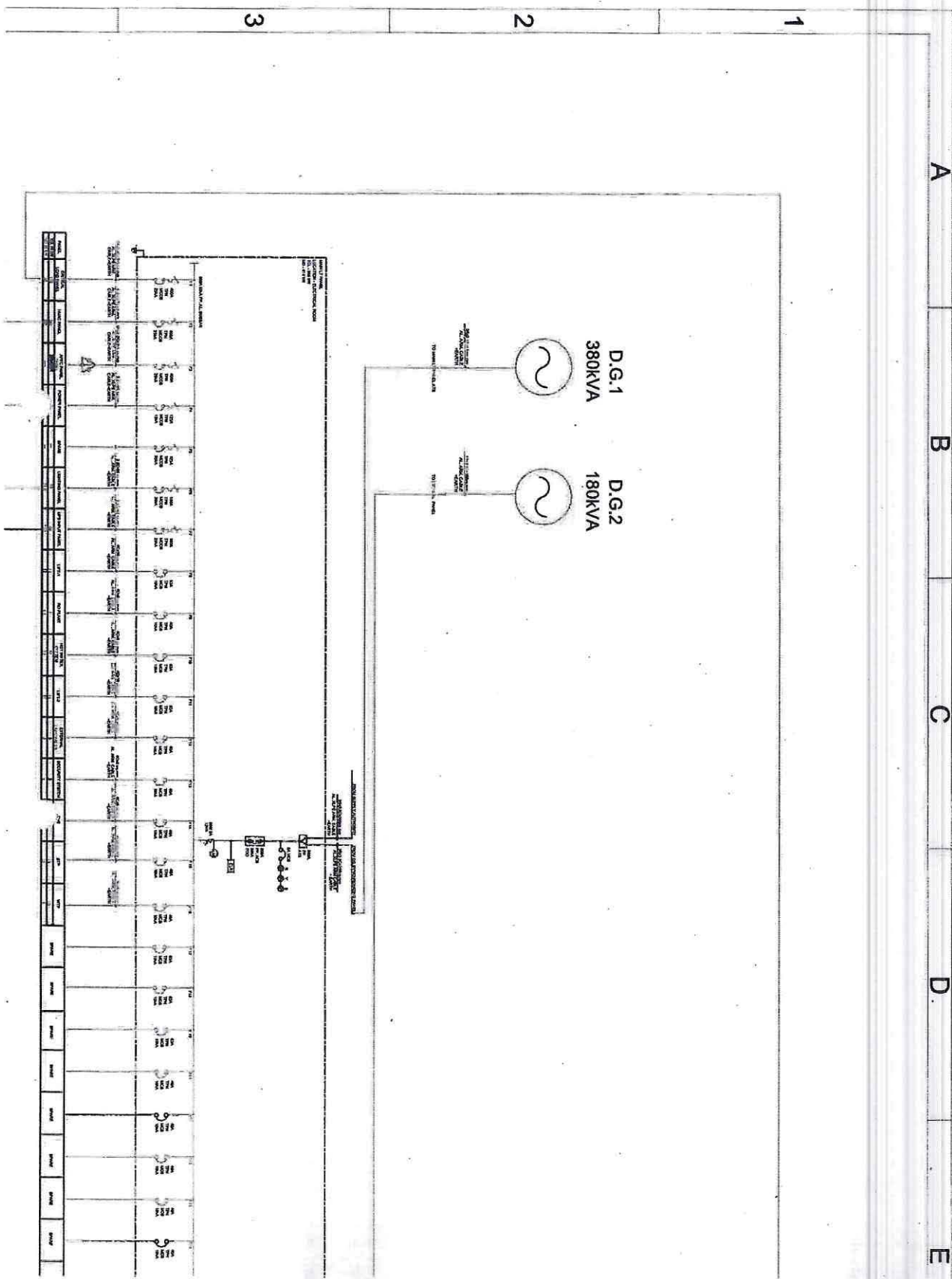
1. Name of Installation.	M/s. Kids Clinic India Pvt. Ltd. Plot No. 1, North West Avenue, Club Road, Punjabi Bagh, New Delhi-110003.
2. Name of Owner/Authorized Signatory.	Mr. <i>Rajender Singh</i>
3. Details of Equipment/Apparatus.	380Kva DG Sets.
4. Details of Tests Conducted.	Testing of Earth Resistance and Testing of Insulation Resistance of L.T. Cables etc.
5. Name and License Details of Electrical Contractor.	M/s. RDS Engineers, Sector-6, Rohini. EC No. 6946/2017/5770. Valid Upto 02.11.2042.
6. Name and License Details of the Electrical Supervisor.	Rajender Singh. CPH No. 2682

The Above work has been done as per the provisions of Central Electricity Authority (Measures Relation to Safety and Electric Supply), Regulations, 2010 made under section 53 of the Electricity Act 2003 and is carried out by the Licensed Electrical Contractor under the Direct supervision of a person holding a certificate of Competency and by the persons holding Work Permit.

*Rajender Singh*  
**R.D.S. ENGINEERS**  
Govt. App. Electrical Contractor  
E.C. No. 6946/17/5770  
Signature of Electrical Contractor

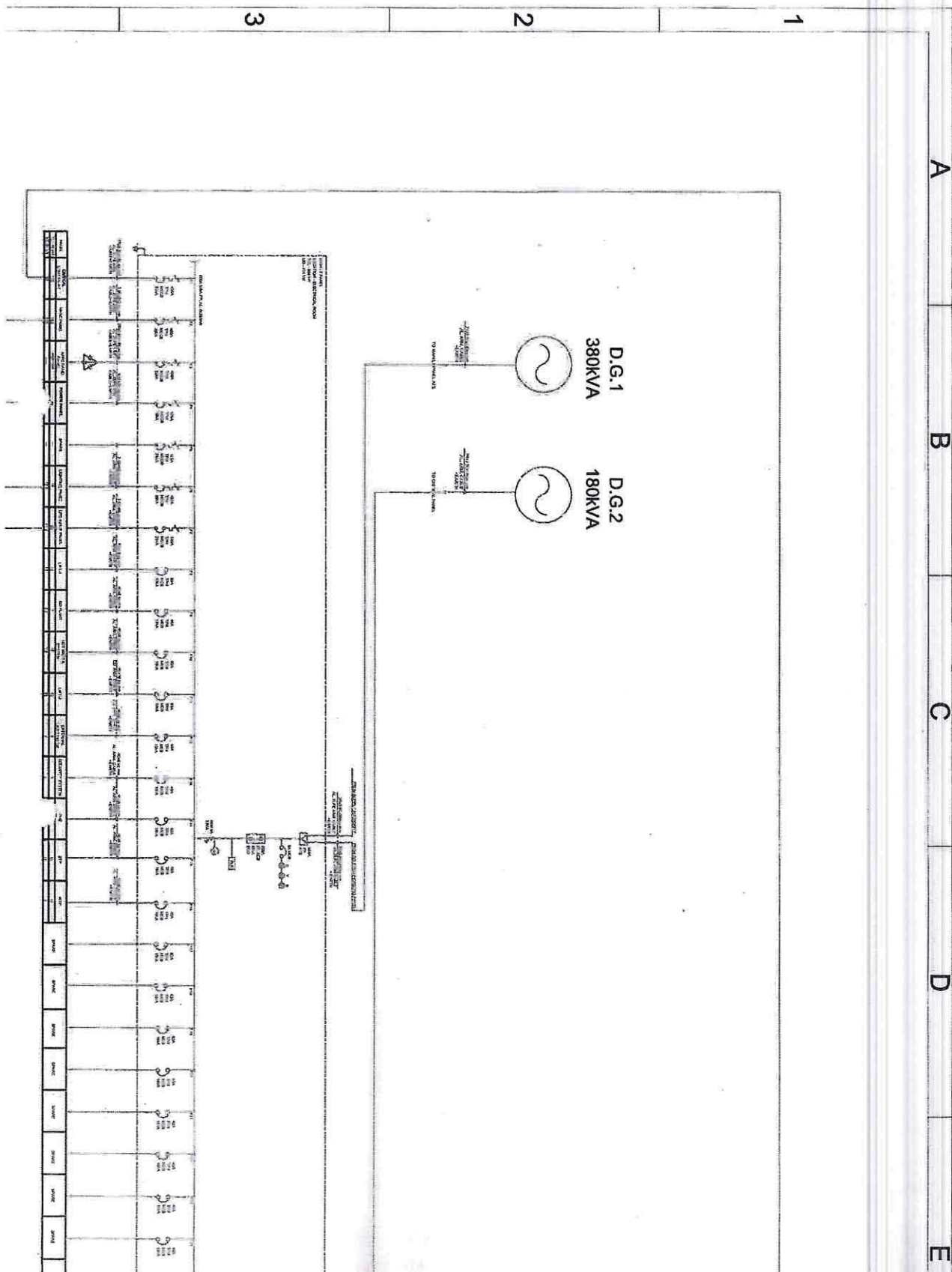
  
Signature of Authorized Signatory

EDUCATIONAL PRODUCT



A B C D E PRODUCED BY AN E

EDUCATIONAL PRODUCT



A B C D E PRODUCED BY AN

M/s. Kids Clinic India Pvt. Ltd. Cloud Nine Hospital, Plot No. 1, North West Avenue, Club Road, Punjabi Bagh, New Delhi 110026.

1 x 380kva D.G Sets.  
Protection / Safety Devices

Particulars

<u>Alternator</u>		<u>Engine</u>	
Make	Leroy Somer	Make	Kirloskar
Capacity	380 KVA	RPM	1500 RPM
RPM	1500 RPM	B.H.P	470 BHP
Power Factor	0.8	Sr. No.	2120040
Volts	415 Volts.		
Amps.	528.7		

STAND ICS3S221H31562

Engine

- i) High temperature switch
- ii) Low lub. Oil pressure switch
- iii) High lub. Oil pressure switch.

Alternator

- i) Amps, 4 Pole ACB Breaker for DG Set side.
- ii) Amps, 4 Pole ACB Breaker for MAINS side.

  
R.D.S. ENGINEERS  
Govt. App. Electrical Contractor  
E.C. No. 6946/17/5770

**Contractor Test Result****Particulars**

<b><u>Alternator</u></b>		<b><u>Engine</u></b>	
Make	Leroy Somer	Make	Kirloskar
Capacity	380 KVA	RPM	1500 RPM
RPM	1500 RPM	B.H.P	470 BHP
Power Factor	0.8	Sr. No.	2120040
Volts	415 Volts.		
Amps..	528.7		
Sr. No.	LCS3S221H31562		

**Insulation Testing:**

Insulation testing of L.T Cables.  
(Size 3.5 C X .....sq. mm. per phase) DG Set to AMF Control Panel

R-E.....>300 Mega Ohms.  
Y-E.....>300Mega Ohms.  
B-E.....>300Mega Ohms.  
R-Y >300Mega Ohms.  
Y-B >300 Mega Ohms.  
B-R >300Mega Ohms.

  
**R.D.S. ENGINEERS**  
Govt. App. Electrical Contractor  
E.C. No. 6948/17/5770



**Electronic Field Service Report (eFSR)**

Customer Name :	KIDS CLINIC INDIA LTD		
S. R. Number:	210824039	Genset Serial Number:	E121019087
Task Start Date:	06 Jun 2024 04:36:25 PM	Engine Application Code:	DV8.8206...
Task End Date:	06 Jun 2024 04:56:26 PM	Engine Serial Number:	2120040
Total Running Hours:	1501	Product Segment:	MHP
SR Type:	Post Warranty	Engine Model:	DV8TA G2
SR Sub Type:	CM	Dealer Name:	420385_1   OVN Industries Private Limited - New Delhi
KVA:	380	State:	DELHI
Instance ID:	100534185	Commissioning Date:	15 Oct 2021
Customer Site ID / SAP ID			
Site Address:	Basement Floor to Terrace Floor,NWA Club Road,New Delhi,West Delhi,DELHI,India,110026		

**D G Set Parameters**

Load_R : 259 Amp	Load_Y : 278 Amp	Load_B : 298 Amp
Lube Oil Pressure: 4.25	Lube Oil Temp: 0 °C	Coolant Temp : 78 °C
Voltage: 415	Frequency: 50	Ambient temp. (Air temp. near Air Cleaner Element): 42

**Safeties**

Low Lube Oil Pressure:	WORKING	V Belt Failure (Air cooled):	WORKING
High Lube Oil Temp:	WORKING	Coolant Level(Liquid Cooled):	WORKING
Coolant Temp(Liquid Cooled):	WORKING	Over Speed:	WORKING

**DG Check Sheet**

Sr. No.	Check Points	Action Taken
1	Radiator fan alignment w.r.t.shroud:	OK
2	Fan drive bracket bolt tightness:	OK
3	Fan Belt Tension:	OK
4	Fan Belt Condition:	OK
5	Water Pump Belt Condition:	OK
6	Water Pump Belt Tension:	OK
7	Oil leakage from front oil seal:	OK
8	Oil, Coolant leakage from header assembly:	OK
9	Fan clutch resistance Or operation:	OK
10	Fuel Leakage:	OK
11	Condition of Fuel Hoses:	OK
12	Supporting of fuel hoses, check for fouling, condition of bradding:	OK
13	Oil leakage at Actuator:	OK
14	Oil leakage from rocker cover Or cylinder head:	OK
15	Engine mount bolt tightness:	OK
16	Alternator bolt tightness:	OK

**Our Products and Services**

<p><b>Repowering</b> New turbo or life for your equipment. <b>A Brand New Heart</b> for your equipment.</p>	<p><b>Kirloskar care</b> <b>EXTENDED WARRANTY</b> Extended peace of mind.</p> <p>For Earthmoving Equipment Engines Only</p>	<p><b>Kirloskar BANDHAN</b> <b>Unique Service Package</b></p>	<p><b>Dual Fuel Solutions for Diesel Generator</b></p>	<p><b>Kirloskar Care Genuine Oils, Coolants and DEF</b></p>
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**Electronic Field Service Report (eFSR)**

17	Coolant Hose and Clamp condition and tightness:	OK
18	Electrical connection check tightness if required at panel and end terminal:	OK
19	Coolant level inside reservoir tank:	OK
20	Oil level in Engine sump:	OK
21	Static battery charger connection and operation:	OK
22	Check battery electrolyte level and terminal condition:	OK
23	Check connectors of sensors and actuator:	OK
24	Condition of centrifuge filter and clean it if required:	OK
25	Inspection of Power cables, termination, condition of lugs inside Alternator extension box:	OK
26	Check AVR connection:	OK
27	Air filter element condition outer element clean if required:	OK
28	CAC hose connection , condition of hose and clamps:	OK
29	Check Breather hose, clamp, air filter bracket bolt tightness:	OK
30	Check Exhaust gas leakage:	OK
31	Check for exhaust manifold and diffuser and shield nuts ,if loose tighten:	OK
32	Walk around and inspection for coolant and oil leakage during test run:	OK
33	Check hot air circulation from fan shroud area:	OK
34	Coolant Pump belt condition:	OK
35	Coolant pump belt tension:	OK
36	Battery Charger Available	YES
37	For Costal area -space heater used	NO
38	For High Moisture area -space heater used	NO

**Load trial Details:**

Lube Oil Pressure:	Lube Oil Temp:	Coolant Temp:	Power(kW):	Voltage(V):	Frequency(Hz):	Current (Amps)			Power Factor:	Battery Voltage:
						R:	Y:	B:		
4.5	0	78		415	50	258	269	285		27.8

**Our Products and Services**

<p>Repowering A Brand New Heart for your equipment.</p>	<p><b>kirloskar care</b> EXTENDED WARRANTY For Earthmoving Equipment Engines Only</p>	<p><b>kirloskar BANDHAN</b> Unique Service Package</p>	<p>Dual Fuel Solutions for Diesel Generator</p>	<p>Kirloskar Care Genuine Oils, Coolants and DEF</p>
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**Electronic Field Service Report (eFSR)**

Educated Customer on routine maintenance to be carried out:

Cleaning of Air Cleaner (Dry Or Oil Bath); Restriction Indicator operation:	YES
Lube Oil and Oil Filter Change:	YES
Fuel Or Filter Element Change:	YES
Cleaning of Radiator Cooling fins:	YES
Cleaning of Liner and Cylinder Head Fins in case of Air Cooled Engine:	NO
Belt Tension Check:	YES
Hose Conditions:	YES
Genset Starting, Stopping, Emergency Stop:	YES

**Asset Details**

Battery No.	13324G10002/11326G10122	Alternator No.	LCS3S221H31562
AMF Panel	NO	KRM	NO
Scope		KRM Number	
Type		Manufacture By	
SR No. AMF Panel		Installed by	
Model Name			
KVA Rating AMF Panel			



**Contact Details**

Contact Person	Mr.. Mukesh .		
Contact No.	9315789092	Email	rajeevks@cloudninecare.com




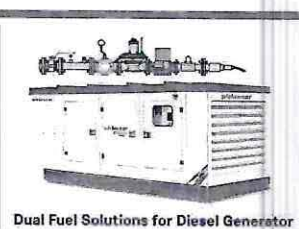

**AMC & Warranty Details**

AMC Contract No.			
AMC Start Date		AMC End Date	
Warranty Start Date	15 Oct 2021	Warranty End Date	15 Oct 2023
Customer Site ID / SAP ID		Manufacturer Year	08 Sep 2021

**Task Details**

Task	Resolution	Start Date	End Date	Before	After
SERVICE	oil changed	06 Jun 2024 04:36:25 PM	06 Jun 2024 04:56:26 PM		

**Our Products and Services**

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**Electronic Field Service Report (eFSR)**

**Account Details**

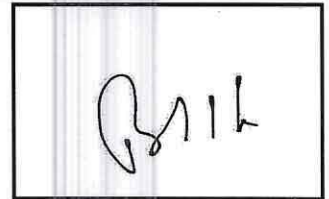
Account No.	401180116	Account Name	KIDS CLINIC INDIA LTD
Type	Individual Customer	Email	rajeevks@cloudninecare.com
Contact No.	9664103329	City	New Delhi
Pin Code	110026	District	West Delhi

**Asset Parameters**

Nature Of Failure	service
Problem Summary	oil CHANGED
Action Taken	visit at site and check oil and coolant level . changed oil and start dg set and test on load dg set is running
Engineer Remark	please take care of the cleaning and radiator to be cleaned
VOC	OIL
Customer Name	Vani Singh
Contact No.	8527633325
Customer Remark	good job
Exception Remark	

**Customer Photo & signature**

**Service Engineer Photo & signature**



Helped the customer to Register on KOEL CONNECT Application

YES

Customer Name :	Vani Singh	Engineer Name :	BHIM SINGH DAHIYA
Contact No. :	8527633325	Pulse Id :	4203850025

**Our Products and Services**

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**Electronic Field Service Report (eFSR)**

Hour Meter Reading Photo:

Engine Name Plate Photo:

Key Component Photo:



Engine smoke photo on full load photo:

Genset Installation Site Photo:

Action Taken photo:



Oil Level On Dipstick Photo:

Coolant Level On Radiator Recovery Bottle Photo:

Control Panel Internal Photo:



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New made to fit for your equipment.  
**A Brand New Heart,**  
for your equipment.

**karloskar care**  
**EXTENDED WARRANTY**  
Extended peace of mind.  
**For Earthmoving Equipment Engines Only**

**karloskar BANDHAN**  
**Unique Service Package**

**Dual Fuel Solutions for Diesel Generator**

**Karloskar Care Genuine Oils, Coolants and DEF**

**Electronic Field Service Report (eFSR)**

AMF Panel	KRM

Part Line items				
Sr. No.	Part Number	Part Description	Shipped Quantity	Used Quantity
1	82.060.10.0.50	Kirloskar Care Premium Genuine Oil 50 Liters Can	1.00	0.00

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